

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10307 of 2021

(Arising out of OIO-AHM-CUSTM-000-COM-015-20-21 dated 09/02/2021 passed by Commissioner of CUSTOMS-AHMEDABAD)

NETAFIM IRRIGATION INDIA PVT LTD

.....Appellant

Plot No 368-370 271-B Gidc Manjusr Savli
Vadodara
Vadodara, Gujarat

VERSUS

C.C.-Ahmedabad

.....Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri T.Vishwanathan & Shri Manish Jain, Advocates for the Appellant
Shri Ajay Jain, Special Counsel appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.07.2022
DATE OF DECISION :08.09.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of Excise Appeal No 10096 of 2015.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

Geeta